

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 05-12-2020**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) M.A.	15089/2019		V.Chandrappa
2) M.C.	15051/2020		K.Raghavendra
<u>NOTICE</u>			
3) R.A.	15041/2017		M. MURALI BABU
4) R.A.	15007/2018		K. NARAYANASWAMY
5) R.A.	15030/2020		KRISHNA R AND LEELA KRISHNA
<u>EVIDENCE</u>			
6) M.C.	15008/2020		M.Murali Babu
7) P AND SC	15001/2020		M.Jagadeesh
8) M.C.	15043/2020		A.Harshavardhana
9) M.C.	15057/2020		G.S.Manjunath
<u>ARGUMENTS</u>			
10) Misc	15004/2015		M.V. KINI
11) R.A.	15045/2015		K. SHIVASHANKAR
12) R.A.	15015/2018		A. MUNIRAJA
13) R.A.	15027/2018		K. SHIVASHANKAR
14) R.A.	15031/2018		MANJUNATH B.R.
15) R.A.	15042/2018		G.R. PRAKASH
16) R.A.	15011/2019		G. SRINIVAS
17) R.A.	15037/2019		G.V.Sudhakar
18) R.A.	15041/2019		M.R. VEERENDRA
19) R.A.	15075/2019		T.R. RAMESH
20) M.A.	15007/2020		H.V. Radhamani
21) R.A.	15020/2020		N.Sonnegowda
22) M.A.	15028/2020		P. Anjinappa
23) A.S.	15001/2020		M/S ANGADI
24) A.S.	15002/2020		M/S ANGADI
<u>JUDGEMENT</u>			
25) R.A.	15108/2019		B.M. Byregowda
<u>CALL ON</u>			
26) M.C.	15066/2020		Shivayogi B. Hallur
<u>AWAIT NOTICE</u>			

27) M.A.	15031/2020	A.R.S.R.
28) R.A.	15038/2020	D.N. MANJUNATH
<u>OBJECTION</u>		
29) M.C.	15147/2020	N. Ramesha
30) R.A.	15031/2020	G.N. VISHWANATHAPPA
<u>NOTICE</u>		
1) SC	15035/2018	P.P.
<u>EVIDENCE</u>		
2) SC	15027/2018	P.P.
3) SC	15012/2019	P.P.
4) SC	15030/2019	P.P.
<u>ARGUMENTS</u>		
5) CRL.A	15001/2020	M.S. SHYAMSUNDAR
<u>ORDERS</u>		
6) CRL.R.P.	15019/2019	M. RANGEGOWDA
<u>ACCUSED STATEMENT u/s 313 CrPC</u>		
7) SC	15024/2018	P.P.
8) SC	15006/2019	P.P.
<u>JUDGEMENT</u>		
9) SC	15032/2018	P.P.
<u>N.B.W.</u>		
10) SC	15012/2016	
<u>OBJECTION</u>		
11) Crl.Misc.	15189/2020	H.N. SRINIVASAMURTHY
12) Crl.Misc.	15190/2020	H.N. SRINIVASAMURTHY
13) Crl.Misc.	15191/2020	Sunitha

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, **dated 05-12-2020**

MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.			Plaintiff / Defendants Name
1.	O.S.	672/16	- Sunandamma V/s. Nagaraj
2.	O.S.	825/06	- Narayana Swamy V/s. Ramesh
3.	O.S.	1361/06	- Ramesh V/s. Narayanaswamy
4.	O.S.	54/12	- Jayamma V/s. Chandramma
5.	O.S.	773/13	- Papamma V/s. Muniswamy
6.	O.S.	658/08	- Ashwathamma V/s. Venkatalakshamma
7.	O.S.	888/07	- Veeranna V/s. Bachanna
8.	O.S.	7/19	- Papanna V/s. Partha Yadav
9.	O.S.	479/15	- Srinivasa V/s. Sunandamma
10.	O.S.	649/16	- Akkonamma V/s. Nagappa
11.	O.S.	699/16	- Ramanjinappa V/s. Chikkanjinappa
12.	O.S.	589/18	- Sumalatha V/s. Doodannanavara
13.	O.S.	864/08	- Ashwathamma V/s. Krishnappa
14.	O.S.	247/19	- Sarojamma V/s. Munikrishnappa
15.	O.S.	1482/06	- Manoj V/s. Devaraj
16.	O.S.	636/16	- Rajanna V/s. Rathamma
17.	O.S.	737/16	- VAnishree V/s. Kusuma
18.	O.S.	116/15	- Sunanda V/s. Girija
19.	O.S.	222/15	- Venkalakshamma V/s. Narayanappa
20.	O.S.	461/07	- Lakshamma V/s. Basavarajappa
AFTERNOON SESSION			
Hearing / Arguments			
21.	O.S.	2240/06	- Saraswathamma V/s. Krishnappa
22.	O.S.	214/14	- Kempanna V/s. Narayanamma
23.	O.S.	794/08	- Yashodha V/s. Muninagappa
24.	O.S.	398/15	- Rathamma V/s. Pillamma
25.	O.S.	614/08	- Sunil V/s. Muniswamy
26.	O.S.	825/20	- Sunandamma V/s. Manjunath
27.	O.S.	909/20	- Shivakumar V/s. Doddamunishamappa
28.	O.S.	831/20	- Parimala V/s. Muninagappa
29.	O.S.	615/07	- Munithayamma V/s. Sonnappa
30.	O.S.	618/11	- Gangamma V/s. Rajanna
31.	Ex.	2/14	- Ayesha Praveen V/s. Fathima
32.	M.C.	59/20	- XXXXXXXXXXXX V/s. XXXXXXXXXXXX
33.	O.S.	408/08	- Sheshagirichari V/s. Nagarajachari
34.	O.S.	867/20	- Srinivasamurthy V/s. Manjunath
35.	O.S.	1010/19	- Ramanna V/s. Bachegowda
36.	O.S.	214/14	- Chikka Kempanna V/s. Narayanamma
37.	O.S.	109/19	- Chikka Kempaiah V/s. Kempaiah
38.	O.S.	538/08	- P.L. Ramakrishna V/s. K. Srinivasa
NEW SUITS - Plaintiffs / defendants			
39.	F.D.P.	22/20	- M. Anjinappa V/s. S.C. Gopaldaswamy

Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. issued by
Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.
Cause List - Dated 05-12-2020.

MORNING SESSION				
HEARING				
Case No.			Plaintiff/s Name	Defendant/s Name
1.	O.S.	2141/06	- Nataraj	Susheelamma
2.	O.S.	967/20	- Sujana	Jayakumar
3.	O.S.	744/14	- Lakshamma	Pillamma
4.	O.S.	210/20	- Ananda	Lakshamma
5.	O.S.	4/09	- Annamma	Venkataswamy
6.	O.S.	683/14	- Aswathamma	Kempamma
7.	O.S.	338/20	- Muniyappa	Lakshminarasappa
8.	O.S.	848/14	- Krishnachari	Nanjamari
9.	O.S.	447/10	- Nagarathamma	Rathamma
10.	O.S.	656/13	- Munimarappa	Shivaprasad
11.	O.S.	370/15	- Ravendra	Muniyappa
12.	O.S.	332/10	- Savithamma	Prakash
13.	O.S.	195/18	- Gangamma	Chikkamuniyappa
14.	O.S.	52/13	- Pottamma	Nagaraj
15.	O.S.	446/16	- Chanchal	Nagaraj
16.	O.S.	767/14	- Kenchamma	Venkataramanappa
17.	O.S.	275/11	- Pushpavathi	Anjinappa
18.	O.S.	243/09	- Anjinappa	Ramakka
19.	O.S.	43/18	- Akkayamma	Manjunatha
20.	O.S.	628/13	- Munegowda	Ramesh
AFTERNOON SESSION				
21.	O.S.	170/12	- Yashodamma	Krishnappa
22.	O.S.	966/08	- Sarvamangala	Swamalatha
23.	O.S.	958/06	- Munishamma	Ramaiah
24.	O.S.	389/10	- Anjinamma	Rajanna
25.	O.S.	842/14	- Saroja	Jayaramaiah
26.	O.S.	656/12	- Deviramma	Nagaraj
27.	O.S.	950/08	- Muniakshamma	Yashodamma
28.	O.S.	227/06	- Venkatappa	Kempanna
29.	O.S.	24/09	- Ashwathamma	Seethamma
30.	O.S.	102/07	- Jayaramaiah	Nanjundappa
31.	O.S.	1759/06	- Murthy	Kempanna
32.	O.S.	668/17	- Chandrashekar	Munishamma
33.	O.S.	756/14	- Somashekar	Venkatesh
34.	O.S.	942/19	- Bharathi	Nanjegowda
35.	O.S.	835/20	- Prema	Krishnappa
36.	O.S.	2147/06	- Ramanjinappa	Byamma
37.	M.C.	43/20	- Mahendra	Anupama Raj
38.	L.A.C.	1/07	- Venkatappa	Special L.A.O.
39.	O.S.	1000/20	- Byamma	Nagaraj
40.	M.C.	61/20	- Krishnappa	Akkayamma

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

**IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI
CAUSE LIST, DATED 05-12-2020**

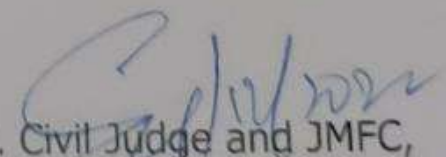
MORNING SESSION EVIDENCE			
Case No.		Plaintiff / Defendants Name	
1	O.S.	34/2006	Akkayamma V/s Narayanaswamy
2	O.S.	1074/2006	Doddamuniyamma V/s Munishamappa
3	O.S.	179/2008	Lakshamma V/s Gowramma
4	O.S.	389/2014	Doddamugabamma V/s Siddalingamma
5	O.S.	318/2013	Krishnappa V/s Venkatalakshamma
HEARING/ARGUMENTS			
6	O.S.	125/2016	Thimmakka V/s MuniVenkatappa
7	O.S.	290/2020	Mahendra V/s Lakshamma
8	O.S.	398/2013	Venkataramanappa V/s Venkateshappa
9	O.S.	13/2010	Muniyamma V/s M. Nagaraju
10	LAC	11/2018	Ramkrishnappa V/s Spi LAO
11	O.S.	239/2008	Ashwathappa V/s Bachchamma
12	O.S.	120/2010	Lakshamma V/s Ramakrishnappa @ Melinahatti Ramatah
13	O.S.	294/2020	Devaraju alias Devarajappa V/s Sennappa
14	O.S.	428/2013	Narayanamma V/s T.Venkataramana
15	O.S.	469/2012	L. Nagaraj V/s Subbalah
16	O.S.	1381/2006	Ashwathappa V/s K.P. Sobhanna
17	O.S.	1068/2006	Venkatappa V/s Nanjappa
18	O.S.	533/2013	K.S.Chikkamuniyappa Vs K.S.Mune Gowda
19	O.S.	1277/2006	Chikkanna V/s Krishnappa
20	O.S.	556/2013	C.Hanumanthagowda V/s Nihar Ranjan Samantara
556/2013			
21	O.S.	14/2008	Shettappa V/s Gowramma
22	O.S.	250/2013	P.Arusuya V/s Shaikh Maula Ali
23	O.S.	141/2013	Parimalla V/s Khande Rao
24	O.S.	776/2015	S.H.Nagaraja V/s S.N.Soni Eumar
25	O.S.	528/2017	Nagarathnanna V/s Ramakka
HEARING/ARGUMENTS			
26	O.S.	529/2014	Chikkahanumakka V/s Akkayamma
27	O.S.	557/2009	Kempamma V/s Savitha
28	O.S.	383/2015	Lakshamma V/s Byregowda @ Byanna
29	O.S.	158/2016	Geetha V V/s Venkateshappa
30	O.S.	388/2013	Madhubabu V/s Muniyamma
31	O.S.	543/2010	M. Ramatah V/s Akkayamma
32	O.S.	1259/2006	Byrappa V/s Mariyappa
33	O.S.	71/2010	Sargamma V/s Akkayamma
34	O.S.	967/2007	Anjanamma V/s Akkamma
35	O.S.	1691/2006	B.C.Rajanna V/s M.Shamanna
36	O.S.	258/2017	K. Muriharumatah V/s Marjula alias Marjamma
37	O.S.	425/2019	Lakshamma V/s Ramakrishnappa @ Melinahatti Ramatah
38	O.S.	838/2015	Chitnamma Vs Mallappa
39	O.S.	998/2020	Katamma V/s Narasimha
40	O.S.	1001/2020	Mariyamma V/s Jayaram

**II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.**

NOTE: All advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 05-12-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<p><u>HEARING</u></p> <p>1. C.C.966/2011 2. O.S.491/2020 3. O.S.435/2018 4. PCR /20 Rangappa 5. C.C.5637/2016 6. O.S.595/2019 7. PCR /20 T.S.Roopa 8. EX 17/2004</p> <p><u>SUMMONS</u></p> <p>9.O.S.487/2020 10.O.S.505/2020</p> <p><u>ARGUMENTS</u></p> <p>11.O.S.189/2007 12.O.S.381/2014 13.O.S.321/2015 14.O.S.287/2017</p> <p><u>EVIDENCE</u></p> <p>15. C.C.3187/2011 16. PCR 564/2017 17. PCR 247/2020 18. PCR 267/2020 19. O.S.285/2012 20. O.S.485/2014</p>	<p><u>HEARING</u></p> <p>1. O.S.21/2004 2. FDP 1/2006 3. O.S.303/2006 4. O.S.655/2007 5. O.S.455/2010 6. O.S.327/2013 7. O.S.475/2014 8. O.S.705/2014 9. O.S.27/2015 10.O.S.423/2015 11.O.S.285/2016 12.O.S.595/2016 13.O.S.181/2019 14.CMIS /20 Krishnappa 15.C.C.1830/2017 16.C.C.4790/2018 17.PCR 246/2020</p> <p><u>NEW SUIT</u></p> <p>18.O.S.519/2020 Bharath kumar 19.O.S.521/2020 Munirathnamma</p> <p><u>JUDGMENT</u></p> <p>20. O.S.119/2008</p>


 Prl. Civil Judge and JMFC,
 Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 05-12-2020

AFTERNOON SESSION
CIVIL AND CRIMINAL CASES

HEARING/ARGUMENTS

1. O.S.606/2019
2. O.S.340/2019
3. O.S.804/2008
4. O.S.448/2011
5. FDP.07/2013
6. C.C.3751/2019
7. O.S.334/2020

EVIDENCE

- 8.O.S.428/2011

ORDERS

9. C.Mis.120/2020
- 10.C.Mis.121/2020
- 11.C.Mis.122/2020
- 12.C.Mis.123/2020

JUDGEMENT

- 13.O.S.94/2012

NEW CRIMINAL CASES

14. C.Mis.256/2020 (Gamgamma)
15. PCR 309/2020 (B.N.Manjunath)
16. PCR 310/2020 (B.N.Manjunath)
17. PCR 311/2020 (Venkatesh.G)

NEW SUITS

18. O.S.518/2020 (Canara Bank)
19. O.S.520/2020 (Munikrishnappa)
20. O.S.522/2020 (Dodda Munishamappa)

NOTE: All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwar
4/11/2020
Addl. Civil Judge and JMFC,
Devanahalli